

records. Also, at present, the address where telephone connection is required falls in the area which is not technically feasible. The request for change of address having been made by the subscriber, the question of taking action against the concerned authorities for delaying installation does not arise.

(e) Does not arise.

(f) The telephone connection has not yet been opened. It will be provided as soon as it becomes technically feasible.

Functioning of NCERT

2539. SHRI HARISHANKAR BHABHRA:

SHRI RAM LAKHAN PRASAD GUPTA:

Will the Minister of EDUCATION be pleased to state:

(a) the number of times working of the NCERT has been reviewed since its inception; and

(b) if so, the results of the review?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) In 1968 the Government of India appointed a Review Committee under the Chairmanship of Dr. B. D. Nag Choudhuri to review and evaluate the activities and programmes of the NCERT and to make recommendations regarding their future role. On the basis of the recommendations made by the Committee, the NCERT was reorganised and its role redefined. In 1977-78 the Administrative Staff College of India (ASCI), Hyderabad were engaged as consultants to study the organisation and functioning of NCERT in terms of its objectives. On the basis of the recommendations made by the ASCI, action to reorganise the structure and functioning of NCERT has been initiated. In 1979, a detailed review of the NCERT was conducted by the Ministry of Education. Besides, the

annual accounts of NCERT are audited by the Comptroller and Auditor General of India and the Annual Report of NCERT is laid on the Table of the Houses of Parliament every year.

Complaints Lodged with the R. K. Puram Enquiry Office for Replacement of defective W. Cs

2540. SHRI ALEXANDER WARJRI:

SHRI DHULESHWAR MEENA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the number of complaints lodged with the R. K. Puram Sector-4, Enquiry Office in the current year for replacement of defective W.Cs. of type-II quarters;

(b) whether it is a fact that the inspection of defective W.Cs. at the Government staff quarters in R. K. Puram, New Delhi is done by CPWD Engineers;

(c) what are the name(s) and official status of the person(s) who had taken action of the W.Cs. in question; and

(d) under what conditions the defective W.Cs. are replaced in the Government Staff Quarters?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Six (till 30-11-1980).

(b) Yes, Sir.

(c) (1) Shri Y. P. Singh, J. E.

(2) Shri S. C. Aggarwal, A.E.

(3) Shri L. C. Nanda, E.E.

(d) Defective W.Cs. are replaced when they are not repairable.